

F.No.01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 31.10.2019

ORDER NO. 224 of 2019

Hon'ble President is pleased to modify the roster order no. 79 of 2019 for CESTAT, Chennai for the period **09/12/2019 to 13/12/2019** as follows:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President, Ms. Sulekha Beevi, Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	From 09/12/2019 to 10/12/2019	Larger Bench matters.
Ms. Sulekha Beevi, Hon'ble Member (Judicial) and Sh. P.V. Subba Rao, Hon'ble Member (Technical)	From 11/12/2019 to 13/12/2019	All Division Bench matters
Sh. P. Dinesha, Hon'ble Member (J)	From 09/12/2019 to 13/12/2019	Single Member matters.

Note:

1. If Judicial Member of the Larger Bench is on leave, Sh.P. Dinesha Hon'ble Member (J), will sit in the Larger Bench 9.12.2019 to 13.12.2019.
2. From 9.12.2019 to 10.12.2019 the Division Bench matters will be taken up after the hearing of Larger Bench by Bench comprising Hon'ble President and Sh. P. V. Subba Rao, Hon'ble Member (T) and Ms. Sulekha Beevi, Hon'ble Member (J) will hear Single Member Bench matters.
3. If the Technical Member is on leave the other Judicial Member will sit in the Single Member Bench.
4. In the absence of Ms. Sulekha Beevi, Hon'ble Member (J), Sh. P. Dinesha, Hon'ble Member (J) will be the part of the DB during the given period.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

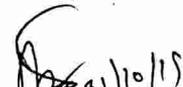
By order,



(Bineesh Kumar K.S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member/ P.A. to Registrar/ Dy.Registrar, CESTAT/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



31/10/19
Dy. Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 31.10.2019

ORDER NO. 225 of 2019

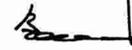
Hon'ble President is pleased to modify the roster order no. 124 of 2018 for CESTAT, Bangalore for the period from **02/12/2019** to **06/12/2019** as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President, Sh. S. S. Garg, Hon'ble Member (Judicial) and Sh. C. J. Mathew, Hon'ble Member (Technical)	From 04/12/2019 to 06/12/2019	Larger Bench matters.
Sh. S. S. Garg, Hon'ble Member (Judicial) and Sh. C. J. Mathew, Hon'ble Member (Technical)	From 02/12/2019 to 03/12/2019	All Division Bench Matters

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. From 4.12.2019 to 6.12.2019 the Division Bench matters will be taken up after the hearing of Larger Bench by Bench comprising Hon'ble Mr. Justice Dilip Gupta, President and Sh. C. J. Mathew, Hon'ble Member (T) and Sh. S. S. Garg, Hon'ble Member (J) will hear Single Member Bench matters.

By order



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member/ P.A. to Registrar/ Dy.Registrar, CESTAT/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar